PROF. S. NURUL HASAN: Sir, I can only assure the hon. House that we are trying to involve the university youth in the implementation of the 20-point programme.

SHRI KALYAN ROY: Not to Delhi alone, but you give some funds to some other universities also.

SHRI HARSH DEO MALAVIYA: Sir, the initiative of the Delhi University authorities deserves all praise, and I would like to congratulate the Vice-Chancellor, Prof. Mehrotra, and his colleagues for the initia-I would like to know whether the Education Ministry has any plan to bring together our leading academicians various institutions of higher learning to benefit from their experience in the fields relating to our national development, such as the field of planning. I may explain, Sir. Has the Government got any plan to associate academicians with the programmes and policy decision-making in public enterprises and in Government institutions as our universities are full of top brains? Will their expertise be utilised by the Government in future?

PROF. S. NURUL HASAN: Sir, I have no doubt that the relevant Ministries would certainly make use of the available intellectual resources in this country.

Nagarjunasagar Project

\*335. DR. Z. A. AHMAD:

SHRI BIR CHANDRA DEB BURMAN†: SHRI BHOLA PRASAD:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the answer to Unstarred Question 55 given in the Rajya Sabha on the 7th January, 1976 and state:

- (a) the progress so far made in regard to work on the Nagarjunasagar Project; and
- (b) by when the work on the project is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) The work on Nagarjunasagar dam has been completed. Work on 106 km. of right bank canal and 137 km. of left bank canal has been completed, and water

Notice to the second

let out for irrigation. An irrigation potential of 4.48 lakh hectares has been created. Work in the other reaches of the canals is in progress.

(b) The project is likely to be completed by the end of March, 1981,

SHRI BIR CHANDRA DEB BURMAN: Sir, when will the irrigation potential of this project start?

SHRI KEDAR NATH SINGH: It has already started.

SHRI BIR CHANDRA DEB BURMAN: How many acres of land will be covered by it?

SHRI KEDAR NATH SINGH: I have already stated that 4.48 lakh hectares of land is already under irrigation.

SHRI R. NARASIMHA REDDY: Sir, the Nagarjunasagar project is a project of national importance. This project was inaugurated by our revered leader, Pandit Jawaharlal Nehru, in 1955. Twentyone years have passed but the project is still not complete. The original project estimate was that it would cost Rs. 91.92 crores. On account of the delay we have already spent Rs. 190.6 crores. The latest estimate according to the revised estimates of 1974 is Rs. 312.47 crores. That being the case, we will have to spend another Rs. 200 crores or so. Apart from that, Sir, the present situation is that the dam is complete, the water is flowing, there is enough water to irrigate about 20 lakh acres of land, the peasants are ready to utilise the water but only ten lakh acres can be irrigated because the canals are not ready. The position is that there is water to irrigate and there is land to be irrigated but the canals are not ready. This is the planning we have done in this project of national importance. In the present situation when the canals are not ready we will have to simply let out water into the sea.

MR. CHAIRMAN: Please put your supplementary.

SHRI R. NARASIMHA REDDY: I am coming to that.

MR. CHAIRMAN: But the Question Hour will be over.

SHRI R. NARASIMHA REDDY: I am explaining the background. Sir, in view of these facts, may I know from the hon.

<sup>†</sup>The Question was actually asked on the floor of the House by Shri B. D. Burman

Minister whether this project will be completed, at least, in the next five years? Secondly, Sir, I want to know whether the World Bank Mission, which has surveyed the project, is now willing to foot the bill or what the progress of the World Bank Mission is.

SHRI KEDAR NATH SINGH: Sir, I fully appreciate the opinion expressed by the hon. Member. If he had put the question to the State Government, it would have been better because ultimately it is a State subject and State Governments usually take more than one project in hand and then distribute money among those projects with the result that the work is delayed. In this connection, a team is going from this country for financial negotiations with the World Bank and we feel that we shall get some money for this purpose.

SHRI SALIL KUMAR GANGULI: Sir, may I know what the life expectancy of this dam is?

SHRI SHAH NAWAZ KHAN: It is 100 years.

श्री प्रकाशवीर शास्त्री: नागार्जुन सागर बांध जब बनने जा रहा था तो इसके दो लक्ष्य रखे गये थे। एक तो उस क्षेत्र में ग्रिधिक से ग्रिधिक सिंचाई हो सकेगी ग्रीर दूसरे उस क्षेत्र के लिए ग्रिधिक से ग्रिधिक बिजली का उत्पादन हो सकेगा। लेकिन नागार्जुन सागर को बने हुए इतने दिन हो गये जहां ग्रभी तक सिंचाई की ग्रप्रेक्षित व्यवस्था नहीं हो सकी, वहां नागार्जुन सागर से जो बिजली उत्पादन की जानी चाहिए थी उसके लिए भी पूर्णत: व्यवस्था नहीं हो सकी। मैं यह जानना चाहता हूं कि जो इतनी बड़ी रकम लगा कर बांध बनाया गया है जिसके कि दो लक्ष्य रखे गये थे उनमें से बिजली उत्पादन के लक्ष्य की पूर्ति कब तक हो सकेगी?

श्री केदार नाथ सिंह : इस प्रश्न का संबंध इस मिनिस्ट्री से नहीं है। ग्रगरसंबंधित मिनिस्ट्री सेयह प्रश्न पूछा जाए तो ज्यादा ग्रच्छा है।

\*336. [Transferred to the 1st April, 1976]

## Construction of second storey on DDA Flats in Janakouri

\*337. SHRI AWADHESHWAR PRA-SAD SINHA: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that two, three and four storeyed houses and flats have been constructed all around small single storeyed houses constructed on 80 sq. yd. plots earlier by the DDA in Janakpuri, New Delhi, which have converted these clusters of small houses into virtual slums;
- (b) whether it is a fact that the present covered area in these small houses is less than the permissible limit prescribed under the municipal bye-laws;
- (c) whether Government have received representations from the residents of these small houses to allow them to make additions to their houses on the ground floor and also to construct second storeys as the accommodation originally provided in these houses has become inadequate to meet the requirements of occupants; and
- (d) if so, the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): (a) The constructions have been allowed in accordance with the approved layout plans, which again are in accordance with the Master Plan and the zoning regulations. It is not correct to say that the clusters of small houses have become slums.

- (b) No. The single storeyed construction is not on individual plot area but on group housing basis with density limitations. The benefit of permissible coverage provided in the building bye-laws is, thus, not tenable. In group housing the total ground coverage on the area is considered and not that of an individual plot.
  - (c) Yes, Sir.
- (d) No further action is proposed to be taken, since the demand for additional accommodation could not be agreed to.

SHRI AWADHESHWAR PRASAD SINHA: Sir, I am surprised to hear the answer because I have facts which go to prove that they were vacant individual allotments and not covered under group housing. It has nothing to do with group housing. Is